GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

STARRED QUESTION NO:92 ANSWERED ON:28.11.2011 FINANCIAL ASSISTANCE FOR RENOVATION OF ROADS Mishra Shri Mahabal

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the funds accrued to the Central Road Fund (CRF), and utilized for maintenance and other State Roads Works during the last two years and the current year, State-wise/Union Territory-wise and year-wise;
- (b) the number of proposals received from Public Works Department of Delhi Government seeking financial assistance for maintenance and renovation of roads during the said period;
- (c) the details of such proposals approved and funds sanctioned, released and incurred during the said period; and
- (d) the time by which the pending proposals are likely to be approved and sanctioned?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (Dr. C.P.JOSHI)

- (a) Details of the fund accrued and utilized for development of State Roads, out of Central Road Fund (CRF), for the years 2009-10, 2010-11 and 2011-12 are given at Annexure I.
- (b) to (d) 52 proposals were received from Government NCT of Delhi seeking financial assistance for development of roads during the above period. Proposal received from State Governments are processed in accordance with Central Road Fund (State Roads) Rules, 2007 subject to over all availability of funds & inter-se priority of works and 14 proposals have been sanctioned for Rs. 376.60 crores but the actual release of money will be limited to accruals of the State. So far Rs. 58.40 crores have been released by the Ministry during the said period.